

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.6446
TO BE ANSWERED ON 06.04.2018

ADOPTION OF CHILDREN

6446. SHRIMATI RANJANBEN BHATT:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to make mental health check-up mandatory for foreign nationals who adopt children from India; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) & (b): Psychological Assessment of registered Prospective Adoptive Parents (PAPs) including NRIs/OCIs/Foreign parents has been made mandatory for Inter-country adoptions. It has to be conducted by any Mental Health Expert, who is a licensed/trained practitioner for assessing the motivation for adoption, temperament, stress tolerance, frustration, emotional stability, decision making and future plans of PAPs. Psychological Assessment Report (PAR) has been made mandatory along with the Home Study Report (HSR) for all the registered Inter-country Prospective Adoptive Parents (PAPs). Central Adoption Resource Authority (CARA) has issued circulars to all the Authorized Foreign Adoption Agencies (AFAAs) and Central Authorities (CAs) concerned vide Circular dated 27.11.2017 and 20.12.2017 informing that the HSR must include Psychological Assessment Report (PAR) duly attested.
